

to ensure that the objectives of schemes are achieved. Corrective measures are taken by the Government, when required.

(c) The erstwhile Planning Commission estimated poverty on the basis of Monthly Per capita Consumption Expenditure (MPCE) following the Tendulkar Methodology according to which the number of persons living below poverty line in 2011-12 was estimated at 2166.6 lakh in rural areas. The Ministry, *inter alia*, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. The rural housing scheme has been revamped as PMAY-G to realize the vision of 'Housing For All by 2022'. NSAP is implemented to ensure that social protection to eligible beneficiaries is available throughout the country.

(d) The Expert Group has recommended *inter se* allocation of resources to States.

Construction of PMGSY road in Ram Nagar Panchayat in Bihar

†451. SHRI RAM NATH THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the construction work of PMGSY road from Ram Nagar turn to Pakdiya and Bairiyahi *via* Sudiyahi village in Ram Nagar Panchayat of Phulparas block in Madhubani district of Bihar had remained incomplete for almost four years;

(b) if so, the details thereof;

(c) whether any time limit was fixed for the construction of the above road under PMGSY;

(d) if so, whether any action was taken against the contractor who did not complete the construction of the road in time; and

(e) if so, the details of the action taken?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (e) 'Rural Roads' is a State subject and

† Original notice of the question was received in Hindi.

Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The Road from Ram Nagar turn to Pakdiya and Bairiyahi *via* Sudiyahi Village in Ram Nagar Panchayat of Phulparas Block for 6.53 Km in Madhubani districts of Bihar was sanctioned under PMGSY. The State Government has informed that the work was awarded in April, 2013 for completion till May, 2014. The road has been completed upto GR-III Stage. The Road has been inspected by National Quality Monitor (NQM) in September, 2014. Due to delay in completion of road State Government has deducted an amount of ₹ 2,86,432 from Contractor's bill as penalty.

Implementation of SAGY

†452. SHRI PARVEZ HASHMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of action plans implemented in the villages adopted by Members of Parliament under the Saansad Adarsh Gram Yojana (SAGY);

(b) the details of schemes proposed for villages adopted by the Members of Lok Sabha and Rajya Sabha from Delhi and the quantum of work carried out in them; and

(c) the details of works accomplished so far to convert 'Aali Gaon' adopted by me under SAGY into an ideal village till now?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The details of status of implementation of projects from the Village Developments Plans (VDP) of the SAGY Gram Panchayats are given in Statement-I as the data uploaded by the respective States/UTs on the SAGY portal as on 31st January, 2017 (*See below*). Out of the 40,930 projects taken up under the VDPs works on 54% have been initiated. The States/UTs have reported that 35% of the works are already completed.

(b) The details of schemes proposed for GPs adopted by the Members of Lok Sabha and Rajya Sabha from Delhi and the quantum of work carried out in them are given in Statement-II (*See below*).

(c) The details of work undertaken in Aali GP, Kalkaji Block, South Delhi district are given in Statement-III.

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